

RAJASTHAN HIGH COURT JODHPUR

NOTICE

No.E.V./05/2021

Dated 08/03/2021

The Rajasthan High Court, Jodhpur with its Bench at Jaipur and all Subordinate Courts shall remain closed on Monday, the 8th of March, 2021 on account of sad demise of Hon'ble Mr. Justice Anshuman Singh, Former Acting Chief Justice and Former Governor of State of Rajasthan.

BY ORDER


REGISTRAR (ADMN.)

No. Gen/XIX/Misc/2021/696

Dated 08/03/2021

Copy forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt., Law Department-cum-Legal Remembrance, Raj., Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/(Rules)/(Classi.)/(Exam.)/ Officer on Special Duty.
4. (F & I)/Officer on Special Duty, Rajasthan High Court, Jodhpur.
5. The Registrar (Admn.)/(Vigilance)/(Writs)/(Classi.), Rajasthan High Court, Jaipur Bench, Jaipur.
6. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
7. All the District & Sessions Judges with request to circulate the same amongst all the Presiding Officers of the Courts Subordinate to them.
8. The Special Judge, C.B.I./Family Court/District Consumer Forum/N.D.P.S./A.C.D., Jodhpur.
9. The Judge, Special Court for Protection of Children From Sexual Offences Act, 2012 & Commission for Protection of Child Right Act, 2005, Jodhpur/Commercial Court, Jodhpur.
10. The Judge, Industrial Tribunal-cum-MACT/EC Act Cases, Jodhpur.
11. The Registrar, Central Administrative Tribunal, Jodhpur.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. The Advocate General/ all Additional Advocate Generals, Jodhpur.
14. Government Advocate Office, Jodhpur.
15. The Chairman/Vice Chairman/Member/Secretary, Bar Council of Rajasthan, Jodhpur.
16. The Joint Secretary, Raj. State Legal Service Authority, Jodhpur.
17. The Secretary, RHC Legal Service Committee, Jodhpur.
18. The President, Raj. High Court Advocates' Association, Jodhpur.
19. The President, Raj. High Court Lawyers' Association, Jodhpur.
20. The President, Raj. High Court Bar Association, Jaipur.
21. The President, the Jaipur Bar Association, Jaipur.
22. The Registrar (Judl.)/All Joint Registrars/ All Dy. Registrars, RHC, Jodhpur/Jaipur.
23. All Assistant Registrars/All Courts Masters /Sr. A.O./Sr. Librarian/Court Officer/Admn. Officers Judicial/A.A.O's, Rajasthan High Court, Jodhpur/Jaipur.
24. Official Liquidator, B/75-A, Rajendra Marg, Jaipur.
25. The Editor, ILR, Rajasthan Series, Raj. High Court, Jodhpur.
26. Notice Board.


REGISTRAR (ADMN.)

Copy also forwarded to the following with request to place the same before His / Her Lordship for kind perusal.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)

08.3.21
EAT

क्रमांक-स्था./2021/ 688-695

दिनांक : 08-03-2021

माननीय राजस्थान उच्च न्यायालय, जोधपुर की अधिसूचना क्रमांक E.V./05/2021 दिनांक 08-03-2021 की प्रतिलिपि निर्देशानुसार निम्नलिखित को सूचनार्थ एवं पालनार्थ सादर प्रेषित है:-

- 1- श्रीमान् पीठासीन अधिकारीगण,
समस्त न्यायालय एवं मो.दु.दा.अधि., धौलपुर
- 2- श्रीमान सचिव, जि.वि.से.प्राधि., धौलपुर
- 3- श्रीमान जिला कलेक्टर, धौलपुर
- 4- श्रीमान जिला पुलिस अधीक्षक, धौलपुर
- 5- श्रीमान अधीक्षक, जिला कारागृह, धौलपुर
- 6- श्रीमान अध्यक्ष, अभिभाषक संघ धौलपुर/बाड़ी/राजारवेड़ा/बसेड़ी
- 7- रीडर ग्रेड-प्रथम, जिला न्यायालय, धौलपुर
- 8- कम्प्यूटर लिपिक, जिला न्यायालय, धौलपुर को वेब-साईट पर अपलोड करने एवं सम्बंधित ई-मेल पर प्रेषित हेतु
- 9- सम्बंधित पत्रावली

भवदीय

08/03/2021
वरिष्ठ मुंसरिम

जिला न्यायालय, धौलपुर